

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD.

(20)

* * *

O.A. 600/91

Dt. of Decision 1.3.94

A.D. Varu

.. Applicant

Vs

1. The Senior Superintendent of Post Offices,
Hyderabad South East Division,
Hyderabad.
2. The Director of Postal Services,
Hyderabad City Region,
Hyderabad. .. Respondents.

Counsel for the Applicant : Mr. Sanka Rama Krishna Rao

Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

..2

ORDER

¶ AS per Hon'ble Shri A.B. Gorthi, Member (Admn.) ¶

The applicant was placed under suspension with effect from 29.11.90 on the ground that disciplinary proceedings were pending. Aggrieved by the suspension order, he filed this OA requesting for ² ~~re~~ claim that the suspension order be quashed and that he be reinstated.

2. The respondents in their counter have stated that in the case of the suspension of the applicant was reviewed by the first respondent and it was ordered that the applicant be reinstated. As per the said orders, the applicant joined Hyderabad Jubilee Head Post Office on 31.8.1991. In view of the above, the application has become infructuous and it is therefore dismissed. No costs.

T. C. R.
(T. CHANDRASEKHARA REDDY)
MEMBER (JUDL.)

A. B. G.
(A.B. GORTHI)
MEMBER (ADMN.)

Dated : The 1st March 1994
(Dictated in Open-Court)

Amulya Iyer
Deputy Registrar (J)CC.

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To

1. The Senior Superintendent of Post Offices, Hyderabad South East Division, Hyderabad.
2. The Director of Postal Services, Hyderabad City Region, Hyderabad.
3. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT.Hyd.
4. One copy to Mr. N. V. Ramana, Addl. CGSC.CAT.Hyd.
5. One copy to Library, CAT.Hyd.
6. One spare copy.

pvm

2nd Mar 1994
17/3/94

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER (A)
AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER
(ADMN)

Dated: 1-3-1994.

JUDGMENT:

M.A./R.A/C.A. No.

in

O.A.No.

600/91

T.A.No.

(W.P.No.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions.

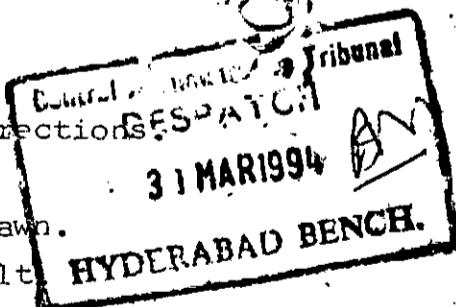
Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.



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3-1-94
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